

Comprehensive Crop Insurance Scheme (CCIS) introduced in the country w.e.f. 1.4.1985. These guidelines, *inter alia* provide for loaning periods for different seasons; Fixation of cut-off dates for submission of declarations of crop insurance business to General Insurance Corporation of India (G.I.C.); conducting requisite number of crop cutting experiments at the end of each season by the State Governments; timely sending of the yield data by the State Governments to the G.I.C.; etc. All the implementing States and U.Ts. are following these guidelines.

Direct Flight between Srinagar-Calcutta

1829. SHRI SYED MASUDAL HOS-SAIN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to operate direct flight between Srinagar and Calcutta;

(b) if so, the details thereof; and

(c) the progress made so far in this regard and the likely date of operation of this flight?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) No, Sir.

(b) and (c). The present level of passenger demand between Calcutta and Srinagar does not justify operation of a direct service between these two cities. Convenient connection at Delhi is, however, available.

Distribution of land to landless

1830. SHRI SYED MASUDAL HOS-SAIN: Will the Minister of AGRICULTURE be pleased to state:

(a) the total ceiling surplus land, in area, vested with the Government, State-wise as on 31 December, 1987;

(b) the total amount of land declared surplus, State-wise, as on 31 December, 1987;

(c) the total amount of land in acres distributed, State-wise as on 31 December, 1987; and

(d) the total number of beneficiaries and out of them the number of SC and ST beneficiaries, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):

(a) to (d). A Statement is given below.

STATEMENT

(Area in Acres)

<i>State/UTs.</i>	<i>Area Declared Surplus</i>	<i>Area taken possession</i>	<i>Area distributed</i>
(1)	(2)	(3)	(4)
1. Andhra Pradesh	767753	484795	362798